

**NATIONAL COMPANY LAW TRIBUNAL
COURT – IV, MUMBAI BENCH**

21.IA-1535/2020 IN CP(IB)-3482(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRAKANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.11.2020**

Name of the Parties: Girish Juneja, RP/
 In The Matter Of Oriental Bank Of Commerce
 Vs.
 Reliable Paper (India) Ltd

SECTION 19(2) OF THE INSOLVENCY & BANKRUPTCY CODE 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Prashant Thakre, Ld. Counsel for the RP present.
2. The Registry is directed to issue court notice intimating the date of hearing to be respondents.
3. Ld. Counsel for the Applicant may also intimate the next date of hearing to the respondents. Respondents may file the reply within 7 days of the receipt of notice.
4. IRP is to submit his report on the progress of the CIRP process.
5. List this matter for hearing on **07.12.2020**.

Sd/-
RAJESH SHARMA
Member (Technical)
18.11.2020/skd

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)